



TELANGANA STATE LEGAL SERVICES AUTHORITY
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CH.PANCHAKSHARI
Member Secretary
(District & Sessions Judge)

Roc. No.08/TSLSA/2024, Date:30-09-2024

To
The Editor
Live Law

Sir,

Sub:- TSLSA- National Lok Adalat held on 28.09.2024- Publication of
Press Release- Request-Reg.

Adverting to the captioned subject cited , I am to inform that as per the directions of the National Legal Services Authority, New Delhi, National Lok Adalat is held on **28.09.2024** in the State of Telangana for settlement of various categories of cases pending before the courts and also pre litigation cases.

In this regard, I request your goodself to publish the appended Press Release about the disposal of cases both Pending and Prelitigation cases in the National Lok Adalat held on 28.09.2024 in the State of Telangana .

Yours faithfully,


30/9/24
MEMBER SECRETARY

Encl: Press Release



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Date: 30-09-2024

PRESS RELEASE

SETTLEMENT OF 12,37,349 CASES IN NATIONAL LOK ADALAT CONDUCTED ON 28.09.2024 IN THE STATE OF TELANGANA

In pursuance of the directions issued by the National Legal Services Authority, **National Lok Adalat** was organized on **28.09.2024** throughout the State of Telangana, for settlement of pending cases of various categories, pre-litigation cases including Consumer disputes.

Under the guidance and leadership of **Hon'ble Sri Justice Alok Aradhe**, Hon'ble Chief Justice of High Court for the State of Telangana & Patron-in-Chief, Telangana State Legal Services Authority, **Hon'ble Sri Justice Sujoy Paul**, Executive Chairman, Telangana State Legal Services Authority, and **Hon'ble Sri Justice Abhinand Kumar Shavili**, Chairman, High Court Legal Services Committee, the Telangana State Legal Services Authority has coordinated with all the Prl.District Judges-cum-Chairpersons, District Legal Services Authorities in the State, other Stake Holders and High Court Legal Services Committee at High Court level organized the National Lok Adalat on 28.09.2024.

In the National Lok Adalat held on 28.09.2024, a total number of **12,37,349** cases viz., **6,32,900** Pre-litigation cases and **6,04,449** pending Court Cases of various categories have been settled in all the districts of Telangana State & at Hon'ble High Court. In the National Lok Adalat an amount of **Rs.224 Crores** is awarded as compensation to the beneficiaries in the settled cases.


MEMBER SECRETARY